

(c) Does not arise.

(d) All necessary steps are already being taken.

चुनाव याचिकायें

- * 198. { श्री प्रकाशबीर शास्त्री :
श्री यशपाल सिंह :
श्री जगदेव सिंह सिद्धान्ती :
श्री विश्वनाथ पाण्डेय :

क्या बिधि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि तीसरे सामान्य निर्वाचनों के बाद दायर हुई अधिकांश चुनाव याचिकाओं पर अभी तक निर्णय नहीं हो सका है ;

(ख) यदि हां, तो इस के क्या कारण हैं ; और

(ग) उन पर शीघ्र निर्णय लिये जाने के सम्बन्ध में क्या कार्यवाही की गई है ?

बिधि तथा सामाजिक सुधार मंत्री (श्री डॉ० कु० सेन) : (क) जी, नहीं। पिछले साधारण निर्वाचनों के बारे में निर्वाचन न्यायाधिकरणों से की गई 348 निर्वाचन याचिकाओं में से 295 याचिकाओं को उन्होंने निबटा दिया है और 1 सितम्बर, 1964 को उन के समक्ष केवल 53 निर्वाचन याचिकायें लम्बित थीं।

(ख) विलम्ब के कारण साधारणतया ये हैं : निर्वाचन न्यायाधिकरणों द्वारा पारित वादकालीन आदेशों के सम्बन्ध में उच्च न्यायालय में रिट याचिकाओं का फाइल किया जाना और अन्तरिम रूप से कार्यवाहियों को रोकने की मंजूरी, पृच्छा के लिये साक्षियों की बहुत बड़ी संख्या, निर्वाचन न्यायाधिकरणों के सदस्यों के रूप में नियुक्त जिला न्यायाधीशों की बदली और न्यायाधिकरण के काम के लिये पर्याप्त समय दे सकने में निर्वाचन

न्यायाधिकरणों के सदस्यों की असमर्थता, प्रादि।

(ग) हर एक मामले की बाबत न्यायाधिकरणों से प्राप्त मासिक रिपोर्टों से निर्वाचन आयोग हर एक मामले की प्रगति की जानकारी रखता है। जब कभी आवश्यक होता है तब निर्वाचन आयोग न्यायाधिकरणों के सदस्यों से अधिक समय देने और जल्दी निबटारा करने के लिये निवेदन करता है और इस उद्देश्य की पूर्ति के लिये उच्च न्यायालयों से भी कभी कभी सहायता लेता है।

Cooperative Farming

- { Dr. L. M. Singhvi:
Shri S. B. Patil:
Shri Onkar Lal Berwa:
Shri Yashpal Singh:
*199. { Shri Bibhuti Mishra:
Shri P. E. Chakravarti:
Shri Bagri:
Shri S. N. Chaturvedi:

Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether Government are considering a proposal to introduce an intermediate stage in joint co-operative farming;

(b) if so, the assumptions and implications of the proposal, and

(c) whether, in this context an assessment has been made of the response of farmers to co-operative farming and the performance of co-operative farms in the country?

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri B. S. Murthy): (a) and (b). The matter is under consideration.

(c) A Committee of Direction has been appointed under the Chairmanship of Professor D. R. Gadgil to make an assessment of the progress of co-

operative farming societies. The report of the Committee is awaited.

(b) and (c). A statement is laid on the Table of the House.

Rehabilitation of Sugar Factories

*200. { Shri Surendra Pal Singh:
Dr. L. M. Singhvi:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:..

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Experts Committee, set up by the Central Government to go into the question of rehabilitation of old and uneconomic sugar factories has completed its work and submitted its report; and

(b) if so, its main recommendations?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) Not yet, Sir.

(b) Does not arise.

Development of Airports

*201. { Shri Yashpal Singh:
Shri D. C. Sharma:
Shri P. C. Borooah:
Shri P. R. Chakraverti:
Shri R. S. Pandey:
Shri Onkar Lal Berwa:
Shri Basappa:
Shri Vishwa Nath Pandey:
Shri Dharmalingam:
Shri Ram Harkh Yadav:
Shri Murl Manohar:
Shri Baswant:

Will the Minister of Civil Aviation be pleased to state:

(a) whether it is a fact that certain airports are proposed to be expanded to take in bigger aircraft;

(b) if so, the names of the airports selected for this purpose; and

(c) the total cost involved?

The Minister of Civil Aviation (Shri Kanungo): (a) Yes, Sir.

STATEMENT

Estimated cost in lakhs
Name of the aerodrome

	Rs.
1. Tulihal	10.90
2. Cochin	35.00
3. Rajkot	32.00
4. Rajkot	24.24
5. Mangalore	30.00
6. Coimbatore	35.00
7. Trivandrum	33.29
8. Udaipur	7.98
9. North Lakhimpur	24.01
10. Begumpet	53.13
11. Agartala*	28.00
12. Indore	23.84
13. Kulu (Bhuntar)	11.53
14. Bhuj*	35.00
15. Kandla*	35.00
16. Auran gabad'	35.00
17. Kailashahr	16.00
18. Kamalpur	16.00
19. Kowai	15.00
20. Keshod*	35.00
21. Porbandar*	35.00
22. Tiruchirapalli*	35.00
23. Jabalpur*	35.00
24. Visakhapatnam*	35.00
25. Vijaywada*	35.00
26. Kota*	35.00
27. Rourkela*	35.00

(*Included in the Draft Fourth Plan)

Shortage of Sugar

*202. { Shri P. C. Borooah:
Shri P. R. Chakraverti:
Shri Rameshwaranand:..

Will the Minister of Food and Agriculture be pleased to state

(a) whether it is a fact that there has been an acute sugar shortage in the country since July, 1964;

(b) if so, what are the normal demands of each State/Union Territory and what were the supplies made during this period and what is the latest stock position in each State and Union Territory;

(c) whether it is also a fact that large stocks of sugar are lying unlifted with the mills and if so, what is the